

**Monday, the 26<sup>th</sup> March, 2018**  
(From 2.00 P.M to 7.17 P.M)

1. **Questions**

(a) Starred Questions:

Total No. of Questions on the Order Paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	12	03	-	05	27

(b) Unstarred Questions: 04

2. **Third Report of the Business Advisory Committee**

The Hon'ble Speaker presented the third Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha in its sittings from 26<sup>th</sup> March, 2018 to 27<sup>th</sup> March, 2018 (Morning sitting).

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained in the third Report of the Business Advisory Committee."

3. **Resolution**

Sardar Charanjit Singh Channi, Technical Education and Industrial Training Minister moved the following resolution in the House which was carried unanimously:

"That this House strongly condemns the Centre Government for not pleading the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 adequately in the Hon'ble Supreme Court in view of the judgement of the Hon'ble Supreme Court which has diluted the rights of SC/ST people given under the Constitution of India and strongly recommends that either the Centre Government should pursue the matter against the said decision in an adequate manner to file an appeal to annul/ review the same or bring an appropriate amendment in SC/ST (Prevention of Atrocities) Act, 1989, so that the rights of SC/ST people remain secure as before."

4. **Calling Attention Notices**

1. Sardar Kultar Singh Sandhwan, M.L.A drew the attention of the Government towards education facilities being affected as projects under RISE scheme are not sent to Central Government by the State Governments.

(No.23)

The Minister of State for Higher Education gave a reply.

2. Sardar Harpal Singh Cheema, M.L.A, Shri Budh Ram, M.L.A and Smt Sarvjit Kaur Manuke, M.L.A drew the attention of the Government towards shifting of carcass grounds out of the periphery of villages and towns.

(No.25)

The Rural Development & Panchayats Minister gave a reply.

3. Shri Sunil Dutt, M.L.A drew the attention of the Government towards failure of BRTS Project launched at Amritsar.

(No.27)

The Finance Minister gave a reply.

5. **Papers re-laid/to be laid on the Table**

The Parliamentary Affairs Minister laid papers on the Table of the House, as mentioned at Sr. No. 1 to 4 shown under item No. III in today's list of Business.

6. **Presentation of Report**

The Chairman of Committee on Local Bodies and Panchayati Raj Institutions (Sardar Balbir Singh Sidhu) presented the 16<sup>th</sup> Annual Technical Report on various audit paras for the years 2012-13, 2013-14 and 2014-15 related with Panchayati Raj Institutions of Committee on Local Bodies and Panchayati Raj and 17<sup>th</sup> Annual Technical Report on various audit paras for the years 2012-13, 2013-14 and 2014-15 related with Local Bodies.

7. **Walk Out**

The Members of the Aam Aadmi Party present in the House staged a walk out from the House raising slogans in protest for not allowing time to hold discussion on the issues concerning Dalits.

8. **Resumption of Discussion on Motion of Thanks on Governor's Address**

The discussion on the following Motion on Governor's Address moved by the Hon'ble Member, Sardar Sukhjinder Singh Randhawa, Indian National Congress which was seconded by the Hon'ble Member, Sardar Amrinder Singh Raja Warring, Indian National Congress was resumed:-

That an Address be presented to the Governor in the following terms:-

" That the Members of this House assembled in this session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 20<sup>th</sup> March, 2018."

Thereafter, the following Members took part in the discussion and spoke for the time mentioned against their names:-

1.	Sardar Harminder Singh Gill, Indian National Congress	17 minutes
2.	Sardar Balbir Singh Sidhu, Indian National Congress	20 minutes
3.	Sardar Kuljit Singh Nagra, Indian National Congress	16 minutes
4.	Shri Som Parkash, Bharatiya Janta Party	17 minutes
5.	Sardar Bikram Singh Majithia, Shiromani Akali Dal	28 minutes
6.	Sardar Harvinder Singh Phoolka, Aam Aadmi Party	12 minutes
7.	Sardar Pargat Singh, Indian National Congress	18 minutes
8.	Sardar Jagdev Singh, Aam Aadmi Party	05 minutes
9.	Sardar Tarsem Singh D.C, Indian National Congress	09 minutes
10.	Sardar Sukhpal Singh Khaira, Leader of Opposition	38 minutes

**9. Walk Out**

Members of Shiromani Akali Dal and Bharatiya Janta Party present in the House staged a walk out from the House raising slogans in protest for not allowing more time to Hon'ble Member, Sardar Bikram Singh Majithia, Shiromani Akali Dal to speak on Motion of Thanks on Governor's Address.

**10. Extension of Time**

With the consent of the House, the Hon'ble Speaker earlier extended the time of today's sitting from 6.30 P.M to 7.00 P.M (for half-an-hour) and later on till the completion of Address of Leader of Opposition.

The Hon'ble Deputy Speaker occupied the Chair of the House from 3.58 P.M to 5.57 P.M.

The House, then adjourned till 10.00 A.M on Tuesday, the 27<sup>th</sup> March, 2018.

**CHANDIGARH:  
THE 26<sup>th</sup> MARCH, 2018**

**SHASHI LAKHANPAL MISHRA  
SECRETARY**